

For Immediate release

Telecom Regulatory Authority of India

Extension of the last date to receive comments on TRAI's draft Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) (Seventh Amendment) Regulations, 2025

New Delhi, 7 October 2025 – The Telecom Regulatory Authority of India (TRAI) has issued draft Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) (Seventh Amendment) Regulations, 2025 on 22nd September 2025 for seeking comments from stakeholders till 6th October 2025.

2. Keeping in view the requests of some of the stakeholders for an extension of time for submission of comments, it has been decided to extend the last date for submission of written comments up to 14th October 2025. No further requests for extension would be considered.

3. The comments, if any, may be sent, preferably in electronic form at advbcs-2@traigov.in and jtadv-bcs@traigov.in. For any clarification/information, Dr. Deepali Sharma, Advisor (B&CS) or Ms. Sapna Sharma, Joint Advisor (B&CS), TRAI, may be contacted at +91-11-20907774 or +91-11-26701418 respectively.

(Atul Kumar Chaudhary)
Secretary, TRAI